

effluent treatment plants, so that effluents conform to the prescribed standards.

- iii) Prosecutions against the defaulting units under the Water (prevention and Control of Pollution) Act, 1974 and the Environment (Protection) Act, 1986 have been launched.

[English]

**Kendriya Vidyalaya in Arunachal Pradesh**

6958. SHRI LAETA UMBREY: Will the PRIME MINISTER be pleased to state:

(a) the number of Kendriya Vidyalayas in the State of Arunachal Pradesh as on 31

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i) Along, District West Siang	—	Assam Rifles
ii) Jairampur, District Changlong	—	Assam Rifles
iii) Ranganadi Hydro Electric Project Yazali.	—	North Eastern Electric Power Corporation.

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(c) NO decision regarding number of location of new Kendriya Vidyalayas to be opened during 1990-91 has yet been taken.

**Anomalies in Pay Scales of KVS Employees**

6959. SHRI BABURAO PARANJPE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that many anoma-

March, 1990;

(b) whether Government have nay proposal to open more Kendriya Vidyalayas during the year 1990-91; and

(c) if so, the number of Kendriya Vidyalayas proposed to be opened and their locations?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) There are 6 Kendriya Vidyalayas in Arunachal Pradesh as on 31.3.1990.

(b) Kendriya Vidyalaya Sangathan has received proposals for opening of Kendriya Vidyalayas to the following places in the State of Arunachal Pradesh sponsored by the agencies indicated against each:

lies exist in fixation of pay scales of employees of Kendriya Vidyalaya Sangathan as a result of implementation of present pay scales; and

(b) if so, the efforts being made to remove them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.